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Dilip Yadav

Chairman  
Uttarpara-Kotrung  
Municipality

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCE, KOLKATA

Appellate Side

O. A No. 20 of 2022/EZ

In the matter of :

Suprova Prasad

.....Petitioner

-Versus-

Ministry of Environment and Forest

& Ors

.....Respondents



FILING AN ENQUIRY REPORT ON BEHALF OF RESPONDENT NO 18 i.e. THE  
UTTARPARA KOTRUNG MUNICIPALITY

I, Sri Dilip Yadav, son of Late Ram Dhani Yadav, aged about 59 years, by  
faith-Hindu, by nationality -Indian, by occupation-Business, residing at 63,  
Makhla Malir Bagan, Makhla, Post Office and Police Station-Uttarpara,



(2)



District -Hooghly, Pin-712288, do hereby solemnly affirm and say as follows:-

do hereby solemnly affirm and say as follows:-

1. That I am presently perform my duty as a Chairman of Uttarpara Kotrung Municipality and duly authorized by the Board of Councilors to affirm the instant affidavit .

2. That one solemn order copy dated 20/04/2023 ,passed by this Hon,ble National Green Tribunal was served upon me with a direction to file a report immediately as respondent no 18 regarding necessary action for abatement of population of Ganga River ,development and beatification of bank of Ganga river , liquid and solide waste management of the twon under ambit of this municipality beside Ganga River .

3. That one report is submitted with this affidavit filled by Respondent 18 of this instant application before this Hon'ble Green Tribunal as annexure - A and photographs are also enclosed herewith as annexure:- B

3. That the statements contained in paragraph Nos. 2 to 3 of the foregoing affidavit are true to my knowledge and derived from the official records of the case and rests are my humble submissions before this Hon'ble Court.

Prepared in my Office

*[Signature]*  
Advocate  
19/05/2023

Solemnly Affirmed &  
Declared before me on  
Identification of advocate

19 MAY 2023

*[Signature]*  
Deponent

Chairman  
Uttarpara-Kotrung  
Municipality

Solemnly affirm before me  
on this 18<sup>th</sup> day of May , 2023



Annexure : a

STATUS OF GHATS AND OUTFALLS/DRAINS

Sl No	Name of the ULB	Total Number of Ghats	Frequency of Ghat cleaning	Manpower engaged (Ganga Bandhu) for maintenance of Ghat Cleaning	Total number of Community Bins with stands installed at Ghats	Ghat Beautification Status				
1.	2.	3.	4.	5.	6.	7.				
	Uttarpara-Kotrung Municipality	18	Once in a day	06 Ganga Bandhus, 02 Drivers, 10 Helper, 02 Supervisors	13	Permanent Structure IEC, Park remodelling, sitting arrangement for senior citizens, potted plantation etc.				
Fund for installation of Bins	Number of Outfalls/drains discharged into River Hooghly (Ganga)		Number of Outfalls where screen already installed	Number of Outfalls where screen not installed	Frequency of drains cleaning	IEC Activity	Remarks			
8.	Pucca	Kacha						9.	10.	11.
Rs. 224174.00	09	NIL		09	NIL	Once in a day	Permanent framed IEC structure, Street drama, Leaflet, Banner etc	<p>The entire drainage network reversely connected with chaskhal for natural biological treatment process. Only nine old existing outfalls are covered riverbank areas only. All are screened by permanent iron frame and regularly cleaned by GANGA BANDHU.</p>		



## SOLID WASTE MANAGEMENT

SI No	Name of the ULB	Total Number of wards	Number of wards for door to door collection	Segregation Status	Quantity of waste generation (in TPD)	IEC Activity	Remarks
1	2	3	4	5	6	7	8
	Uttarpara-Kotrung Municipality	24	24	100%	89.81	Leaflet - 2610; Stickers - 5220; Hoarding - 20; Banner-6; Required para meetings and training of Nirmal Sathis have also been conducted.	



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### Liquid Waste Management

KMDA has currently rejuvenated one STP of 22 MLD under Uttarpara-Kotrung Municipality area which treats the maximum liquid wastes coming from the municipality. KMDA is also maintaining 4 Lifting Stations and 1 MPS. Along with these treatment plants 1 FSTP (Fecal Sludge Treatment Plant) has been proposed to be constructed to the Uttarpara-Kotrung Municipality for the treatment of the Septic Tank Sludge. The DPR is under the review of NMCG, Government of India.

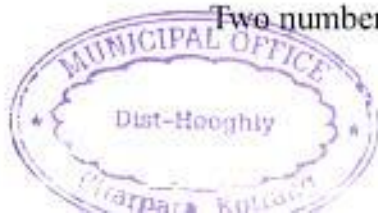
All septic tank sludge is collected by municipal workers. Only mechanical collection was made by three numbers of cesspools emptier (02 numbers of 3000ltr. Capacity, 01 numbers of 1600X2=3200 ltr capacities). 01 number of 12000ltr. Capacity cesspool emptier used for transportation from Uttarpara-Kotrung Municipality to RWMC Baidyabati Municipality for scientific treatment under the KSWMIP project.

### IEC Activities Undertaken:

Throughout the year several IEC activities were prepared by the municipal end like **banner, hording, leaflet, sticker, street corner campaign, tubule, street drama, rally etc.**

### Status of Electric Crematoria:

Two numbers of electrical crematoriums installed at SHIBTALA BURNING GHAT which is situated at Ward no-08.



**Use of Treated waste water:**

The entire drainage network reversely connected with chaskhal for natural biological treatment process. A 06 MLD Sewage network system installed to cover entire municipal area under GAP phase-I, II and all pumping station are properly functional and operated by KMDA.



*DJ*  
Chairman  
Uttarpara-Kotrung  
Municipality



Kaltala Ghat



College Ghat



Photographs of present status of Outfalls/Drain under Uttarpura-Kotrung Municipality

Chairman  
Uttarpura-Kotrung  
Municipality

Signature - 'B'

**Photographs of present status of Ganga Ghat Bin Stand under Uttarpara-Kotrung Municipality**



Photographs of STP Lifting Station under Uttarpara-Kotrung Municipality



*Dj*  
Chairman  
Uttarpara-Kotrung  
Municipality

**Photographs of Door to Door House Collection under Uttarpara-Kotrung Municipality**



**NOT**  
**P.K. Datta**  
Calcutta  
Ragn No 110198  
**GOVT. OF INDIA**

MUNICIPAL OFFICE  
Uttarpara-Kotrung

*Dg*  
Chairman  
Uttarpara-Kotrung  
Municipality

**Photographs of Secondary Collection under Uttarpara-Kotrung Municipality**



MUNICIPAL OFFICE  
Dist-Hooghly  
Uttarpara, Kotrung

P.K. Datta  
Calcutta  
Regn No 118198  
I.C.T. OF INDIA

Chairman  
Uttarpara-Kotrung  
Municipality



Chairman  
Uttarpara-Kotrung  
Municipality



Photographs of Ganga Ghat cleaning under Uttarpara-Kotrung Municipality



Chairman  
Uttarpara-Kotrung  
Municipality

Chairman  
Uttarpara-Kotrung  
Municipality



Photographs of IEC under Uttarpara-Kotrung Municipality

Photographs of SWACHHATSAV MASHAL MARCH under Uttarpara-Kotrung Municipality



*D.*  
Chairman  
Uttarpara-Kotrung  
Municipality

Photographs of IEC & Interaction with School students under Uttarpara-Kotrung Municipality



*Chairman*  
Uttarpara Kotrung  
Municipality